

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:17
ANSWERED ON:22.11.2006
ANTI INDIA ACTIVITIES FROM NEIGHBOURING COUNTRIES
Subba Shri Moni Kumar

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Union Government has taken up the matter of anti-India activities emanating from Bangladesh and Bhutan with the concerned countries;
- (b) if so, the progress made so far in this regard;
- (c) whether India and Bangladesh have entered into an agreement for setting up mechanisms for joint fight against terrorism and organized crime;
- (d) if so, the terms of the agreement; and
- (e) the steps taken/being taken to prevent infiltration and illegal immigration?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE)

a): Yes.

b): India and Bhutan closely cooperate with each other on issues affecting mutual security. Government has deeply appreciated the military action taken by Bhutan against Indian insurgent groups in 2003. Bhutan has assured us that it will not allow the use of its territory for anti-Indian activities. With regard to Bangladesh, there have been incidents of terrorist violence where use of Bangladeshi soil by anti-India elements as well as Pakistan-based terrorist groups has come to notice. Government continues to take up this matter strongly with the Government of Bangladesh.

c): No.

d): Does not arise.

e) Besides taking up the matter regularly with the Government of Bangladesh, Government has also taken up various measures which, inter alia, include strengthening of Border Security Force, accelerated programme of construction of border roads and border fencing and provision of surveillance equipment.